

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
CP-55(ND)/2016

IN THE MATTER OF:

Rajeev Behl

... **Applicant/Petitioner**

Versus

S.S. Con Build Pvt. Ltd.

... **Respondent**

Under Section: 397-398

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Saurabh D. Karan Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List along with CP-13(ND)2016 on 28.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)